

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:678
ANSWERED ON:15.03.2012
ELECTRONIC FUND MANAGEMENT SYSTEM
Dhruvanarayana Shri R.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government is in favour of an electronic fund management system to ensure timely transfer of money to needy districts; and

(b) if so, the details thereof and the feedback from State Govts. including Karnataka in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a)&(b): Yes, Sir. The funds under the various programmes implemented by the Ministry of Rural Development are mainly released directly to the District Rural Development Agencies (DRDAs)/Implementing Agencies. In order to minimize the delay in transmitting the funds to the Districts/DRDAs/Implementing Agencies, the Ministry has shifted to e-payment mode from the year 2006-2007 which involves Core Banking System (CBS) network of Accredited Banker of the Ministry and Real Time Gross Settlement (RTGS) Mode being provided by Reserve Bank of India to other banks. The e-transfer system is working satisfactorily and no complaint has been received from Districts/DRDAs/Implementing Agencies including Karnataka.